Declaration of Assets and Liabilities

2025 Year 2020-21

	2020 21
CalCatel	I, Paklad Kumar , son/daughter/wife of Late Shida Sharan fasuen
50(61)	aged 54 years, belonging to Assistant section of bicer
10 × 25	service and presently working as A.C.D Bitar Legislative ASS embly
7 12.5	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
1	myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. Description		Spouse	Dependant-1	Satyan	
	Sr. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	i) Cash	18000	15000 =	5000 2	500d=	
(1	ii) Deposits in Banks, Finance Institutions Ar Non-Banking Financial Companies	ial On 1			J-504-	
(iii	Bonds, Debentures an Shares in companies					-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	goods bu	290-			
(v)	Motor Vehicles (details of make, etc.)	-	-			
(vi)	Jewellery (give details of weight and value)	Gold - 358ms	Gold-Gogna Silver-300gm			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]	also	have	to	be	ind	icated1	
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100	r. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Acres	-	-		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Village				
(iii)	Buildings (Commercial and residential) Location(s)					
	- Survey /door number(s)	-	-	1	-	7
	- Extent (Total measurement) - Current market value	20 2				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	-			+

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		Rs. 650000/=
	(II) Loans from financial institutions		Personal Loan HOFC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments	7	
	dealing with supply of electricity		

Prahray kumar

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Oxupk 5703E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]	•	-
	(iv) Property Tax		-

C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	PTS1BLA-1288
Gender :-	m (M/F)
Date of Birth :-	0 1 0 5 1 9 7 D (DD/MM/YYY
Class/Group :-	B (A/B/C)
Cadre :-	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Nalanda
I hereby declare knowledge and belief.	that the above details are true to the best of my
	Signature Prehlast kiernar
	Name of Employee: Fallag Kumar
Place: Datna	Designation: ASSIS tant Section officer
Date: 13:02:2015.	Department: B. har Vielhan Sabka
Note: Please sign	each page of the declaration. Asset declaration form

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in prescribed format.

must be in A4 size white paper with computer typed (single side)